

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

STARRED QUESTION NO:104

ANSWERED ON:13.07.2004

FERTILIZER POLICY

Panda Shri Prabodh;Rao Shri Sambasiva Rayapati

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has any plan to review the policy to allow fertilizer producers to sell their production in the open market under the new pricing norms;
- (b) if so, the details thereof;
- (c) whether any committee has been set up to ensure the deregulation of fertilizer distribution; and
- (d) if so, the details thereof and the time by which it is likely to submit its report?

**Answer**

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 104 to be answered on 13.7.2004

(a) & (b): Under the new pricing scheme (NPS) of urea units, at present, 50% distribution of urea has been de-regulated and the urea manufacturers are free to sell 50% of their production in the open market anywhere in India on the notified maximum retail price (MRP) in the current Kharif (1st April to 30th September 2004) season. The Department will review the policy regarding extent of distribution decontrol under NPS as and when the situation demands.

(c): No, Sir.

(d): Question does not arise.